

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/218/ (IB)/2017
NAME OF THE PETITIONER(S) : K. GANESAN
NAME OF THE RESPONDENT(S) : SHAMUDI ARADHANA TEXTILES
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. Sathish	Counsel for Petitioner	
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ORDER

Counsel for petitioner present and did not comply with the order dated 28.7.2017 passed by this Bench and prayed time for placing the order passed by the Hon'ble High Court of Madras in another matter appointing Official Liquidator where the respondent is a party. Time enlarged at request. Put up on 16.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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